

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 189/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Almet Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-----------------|--------------------|------------------|
| | Rajesh Shah | Advocate | <i>Ahmed</i> |
| | Ahmed Churawala | | |

ORDER

C.S.A. Nos.189 & 190/230-232/NCLT/MB/MAH/2017

Applications allowed, vide separate Orders.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)